

HIGH COURT OF CHHATTISGARH, BILASPUR
Endorsement

No. 861 /Confdl. /2022
II-2-17/2001

Bilaspur, dated 27 / 04 /2022

Copy of order no. F 6-1/2022/1-7 dated 26.04.2022 of the Secretary, Government of Chhattisgarh, General Administration Department, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar, Raipur forwarded to:-

Copy forwarded to :-

- (1) Additional Registrar-cum-Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

(2)

- (17) (i) Shri Shyam Kumar Sahu, Civil Judge Class-I, Bilha.
(ii) Shri Vivek Netam, I Civil Judge Class-II, Dantewara.
for information and compliance. They are directed to take charge at their new place of posting on or before 07.05.2022 and send the handing/taking over charge report to this Registry at the earliest.
- (18) District & Sessions Judge, Bilaspur/ Dakshin Bastar (Dantewara) for information. They are requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same on or before 07.05.2022 under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (19) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Uttar Bastar (Kanker)/ Jashpur/ Baloda-Bazar/ Bemetara/ Bastar (Jagdapur)/ Koriya (Baikunthpur) / Raigarh/ Dhamtari/ Rajnandgaon/Kabirdham (Kawardha)/ Mungeli/ Mahasamund/ Kondagaon/ Surajpur/ Surguja (Ambikapur)/ Korba /Raipur/Janjgir-Champa/Durg for information.
- (20) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar (Judicial/ D.E./ Admn./ Works/ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- (22) I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- (23) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (25) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (26) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Deputy Registrar (Confidential/ Checker/ Civil/ Central Filing/ D.E./ D.E. (Appeal), High Court of Chhattisgarh, Bilaspur for information.
- (29) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/ I. & E./ Juvenile Justice Cell/ O/o R.G./ Pension/ Protocol/ Record Room (Admn.)/ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

(3)

- (32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Sanjay
27.04.22

(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

12-63/21-0

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
मंत्रालय
महानदी भवन, नवा रायपुर अटल नगर
// आदेश //

नवा रायपुर अटल नगर, दिनांक 26 / 04 / 2022

क्रमांक एफ 8-1/2022/1-7- विधि एवं विधायी कार्य विभाग, मंत्रालय के आदेश क्रमांक 8022/1135/XXS-B/C.G/2022, दिनांक 19.04.2022 द्वारा छत्तीसगढ़ शासन, सामान्य प्रशासन विभाग के अधीन छत्तीसगढ़ मानव अधिकार आयोग, रायपुर में निम्नानुसार उप सचिव एवं विधि अधिकारी के पद पर प्रतिनियुक्ति पर पदस्थ करने हेतु सौंपी गई है :-

स.क्र.	वर्तमान पदस्थापना के स्थान के साथ न्यायाधीश का नाम	नवीन पदस्थापना
(1)	(2)	(3)
1	श्री श्याम कुमार साहू, व्यवहार न्यायाधीश वर्ग-1, बिल्हा	उप सचिव, छ.ग. मानव अधिकार आयोग रायपुर
2	श्री विवेक नेताम, प्रथम व्यवहार न्यायाधीश वर्ग-2, दंतेवाड़ा	विधि अधिकारी छ.ग. मानव अधिकार आयोग रायपुर

2// अतएव राज्य शासन एतद्वारा उपरोक्त न्यायिक सेवा के अधिकारियों की सेवाएं, सामान्य प्रशासन विभाग में प्रतिनियुक्ति पर लेते हुए छत्तीसगढ़ मानव अधिकार आयोग, रायपुर में पदभार ग्रहण करने के दिनांक से आगामी आदेश तक पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

(डी.डी. सिंह)
सचिव

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग

नवा रायपुर अटल नगर, दिनांक 26 / 04 / 2022

पृ.क्र. एफ 8-1/2022/1-7,
प्रतिलिपि :-

1. महालेखाधिकार, छत्तीसगढ़, रायपुर।
 2. अपर मुख्य सचिव, छ0 ग0 शासन, मुख्यमंत्री सचिवालय, मंत्रालय, महानदी भवन, नवा रायपुर।
 3. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग, मंत्रालय, की ओर आदेश दिनांक 19.04.2022 के संदर्भ में।
 4. रजिस्ट्रार जनरल, माननीय उच्च न्यायालय, बिलासपुर।
 5. संयुक्त सचिव, छत्तीसगढ़ राज्य मानव अधिकार आयोग, रायपुर।
 6. उप सचिव, मुख्य सचिव कार्यालय, मंत्रालय, नवा रायपुर अटल नगर।
 7. श्री श्याम कुमार साहू, व्यवहार न्यायाधीश वर्ग-1, बिल्हा, जिला-बिलासपुर (छ.ग.)
 8. श्री विवेक नेताम, प्रथम व्यवहार न्यायाधीश वर्ग-2, दंतेवाड़ा, जिला-दंतेवाड़ा (छ.ग.)
 9. मुख्य लेखाधिकारी, सामान्य प्रशासन विभाग, मंत्रालय, नवा रायपुर अटल नगर।
 10. उप संचालक, शासकीय क्षेत्रीय मुद्रणालय, इन्द्रावती भवन के पास, नवा रायपुर अटल नगर की ओर आगामी राजपत्र में प्रकाशनार्थ।
 11. कोषालय अधिकारी, जिला कोषालय, रायपुर।
- की ओर सूचनाार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

सचिव 26/4

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग

836 / P.S. Law

26.4.2022